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OA 83/2008

Order Dt. 24.03.2009

Coram:

Honble Mr Justice K. Tharakan, Member (J)

Heard in fact.

Call on 25.03.2009.


Member (J)

Order Dt. 25-03-2009

Coram:

Honble Mr Justice K. Tharakan, Member (J)

Heard in counsel for
the parties. Order reserved.


Member (J)

Order Dt. 30.04.2009

Before:

Honble Mr Justice K. Tharakan, Member (J)

This O.A is allowed vide
a common order passed in OA 81/2008.
No cost.


Member (J)